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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ **ITA 216/2020**  
**HYATT INTERNATIONAL SOUTHWEST ASIA LTD**

..... Petitioner

Through: Mr. S. Ganesh, Sr. Adv. with  
Mr. U.A. Rana, Mr. Himanshu  
Mehta, Adv.

versus

**ADDITIONAL DIRECTOR OF INCOME TAX.....**

Respondent

Through: Mr. Sanjay Kumar, Ms Easha,  
Ms. Hemlata Rawat, Adv.

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+ **ITA 217/2020**  
**HYATT INTERNATIONAL SOUTHWEST ASIA LTD**

..... Petitioner

Through: Mr. S. Ganesh, Sr. Adv. with  
Mr. U.A. Rana, Mr. Himanshu  
Mehta, Adv.

versus

**DEPUTY COMMISSIONER OF INCOME TAX.....**

Respondent

Through: Mr. Sanjay Kumar, Ms Easha,  
Ms. Hemlata Rawat, Adv.

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+ **ITA 218/2020**  
**HYATT INTERNATIONAL SOUTHWEST ASIA LTD**

..... Petitioner

Through: Mr. S. Ganesh, Sr. Adv. with  
Mr. U.A. Rana, Mr. Himanshu  
Mehta, Adv.

versus

**ASSISTANT DIRECTOR OF INCOME TAX.....**

Respondent

Through: Mr. Sanjay Kumar, Ms Easha,  
Ms. Hemlata Rawat, Adv.

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+ **ITA 219/2020**



HYATT INTERNATIONAL SOUTHWEST ASIA LTD

..... Petitioner

Through: Mr. S. Ganesh, Sr. Adv. with  
Mr. U.A. Rana, Mr. Himanshu  
Mehta, Adv.

versus

ADDITIONAL DIRECTOR OF INCOME TAX.....

Respondent

Through: Mr. Sanjay Kumar, Ms Easha,  
Ms. Hemlata Rawat, Adv.

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**ITA 140/2021**

HYATT INTERNATIONAL SOUTHWEST ASIA LTD

..... Petitioner

Through: Mr. S. Ganesh, Sr. Adv. with  
Mr. U.A. Rana, Mr. Himanshu  
Mehta, Adv.

versus

DEPUTY COMMISSIONER OF INCOME TAX.....

Respondent

Through: Mr. Sanjay Kumar, Ms Easha,  
Ms. Hemlata Rawat, Adv.

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**ITA 36/2022**

HYATT INTERNATIONAL SOUTHWEST ASIA LTD

..... Petitioner

Through: Mr. S. Ganesh, Sr. Adv. with  
Mr. U.A. Rana, Mr. Himanshu  
Mehta, Adv.

versus

ASSISTANT COMMISSIONER OF INCOME TAX.....

Respondent

Through: Mr. Sanjay Kumar, Ms Easha,  
Ms. Hemlata Rawat, Adv.

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**ITA 201/2023**

HYATT INTERNATIONAL SOUTHWEST ASIA LTD

..... Petitioner



Through: Mr. S. Ganesh, Sr. Adv. with  
Mr. U.A. Rana, Mr. Himanshu  
Mehta, Advs.

versus

ACIT(INTERNATIONAL TAXATION)-2(1)(1), NEW  
DELHI .....Respondent

Through: Mr. Sanjay Kumar, Ms Easha,  
Ms. Hemlata Rawat, Advs.

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**ITA 215/2023**

HYATT INTERNATIONAL SOUTHWEST ASIA LTD  
..... Petitioner

Through: Mr. S. Ganesh, Sr. Adv. with  
Mr. U.A. Rana, Mr. Himanshu  
Mehta, Advs.

versus

ACIT(INTERNATIONAL TAXATION)-2(1)(1), NEW  
DELHI .....Respondent

Through: Mr. Sanjay Kumar, Ms Easha,  
Ms. Hemlata Rawat, Advs.

**CORAM:**

**HON'BLE MR. JUSTICE YASHWANT VARMA**

**HON'BLE MR. JUSTICE SANJEEV NARULA**

**HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR  
KAURAV**

**ORDER**  
**14.02.2024**

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Due to paucity of time, the Hon'ble Bench could not assemble  
today.

List again on 22.04.2024.

**By Order**

**Court Master**

**FEBRUARY 14, 2024/RW**